

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:410
ANSWERED ON:19.02.2009
OPENING OF NEW CNG STATIONS IN THE COUNTRY
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the total number of CNG filling stations in the country, State-wise including Karnataka as on December, 2008;
- (b): the total number of new CNG stations to be installed in each State including Karnataka during the current financial year, State-wise;
- (c) whether the number of CNG stations will be sufficient to meet the growing demand of vehicles; and
- (d) if not, the steps the Government proposes to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI DINSHA PATEL)

(a): Accordingly to the information received from Companies, the total number of CNG filling stations in the country, as on December 31, 2008, are as follows:

State	City	Company	No of CNG Stations
-------	------	---------	--------------------

Delhi	Delhi	IGL	166
-------	-------	-----	-----

Maharashtra	Mumbai, Thane, Mira Bhayandar and Navi Mumbai	MGL	132
-------------	---	-----	-----

Pune		MNGL	7
------	--	------	---

Uttar Pradesh	Kanpur Bareilly	CUGL	5 1
---------------	--------------------	------	--------

Lucknow		GGL	4
Agra			3

NOIDA		IGL	3
-------	--	-----	---

Gujarat Vadodara GAIL 3

Surat, Bharuch and GGCL 24
Ankleshwar

Ahmedabad Adani 45
Energy Ltd.

Ahmedabad HPCL 10

Rajkot, Murbi, etc GSPC 12

Gandhinagar Sabarmati 2

Andhra Pradesh Vijayawada 6

Hyderabad BGL 3

Rajahmundry 1

Tripura Agartala TNGCL 1

Madhya Pradesh Indore AGL 4

Ujjain 1

Total 433

There are no CNG stations in Karnataka, as of now.

(b): Total number of new CNG stations installed during the current financial year, till now, state wise are as follows:-

State	City	Company	No of CNG stations
-------	------	---------	-----------------------

Delhi Delhi IGL 14

Maharashtra Mumbai,Thane,Mira MGL 2
Bhayandar and Navi
Mumbai

Pune MNGL 7

Uttar Pradesh Noida IGL 3

Andhra Pradesh Rajahmundry BGL 1

Madhya Pradesh Indore AGL 4

Ujjain 1

Total 32

(c) & (d): The expansion of CNG infrastructure in different states in the country is being taken up in a phased manner. Providing of CNG facilities depends upon availability of gas, setting up of necessary infrastructure and economic viability. In order to promote investment from public as well as private sector for laying trunk natural gas pipelines and city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006'.